

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1098 OF 2024

IN THE MATTER OF:

Brigadier Paramjit Singh & Ors.

Applicant

V/s

State of Haryana & Ors.

Respondent

MEMO OF PARTIES (As per order dated 17.01.2025)

Brigadier Paramjit Singh & Ors.

Applicant

Versus

1. State of Haryana

Through Directorate, Environment & Climate Change
IInd Floor, Bay No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: kaushalsanjeev@hry.nic.in

(Respondent No. 1)

2. Haryana Forest Department

Through Additional Chief Secretary
Govt. Of Haryana, Forests & Wildlife
Van Bhawan, C-18, Sector-6, Panchkula, Haryana-134109
Email: psenv2016@gmail.com, pccf-hry@nic.in

(Respondent No. 2)

3. The Principal Chief Conservator of Forests

Van Bhawan, C-18, Sector-6, Panchkula, Haryana-134109
Email: pccf-hry@nic.in

(Respondent No. 3)

4. Untitled Homes

Basement, D-3, Block D, South City-I,
Sector-41, Gurugram, Haryana-122009

(Respondent No. 4)

5. Kava Homes

M-2/31, DLF Phase-2, Gurugram, Haryana-122008
Email: md@kavahomes.com

(Respondent No. 5)

6. Gaurav Sharma

S/o Brijesh Sharma
House No. 14, Ward No. 29, Silokhra Near Govt. Middle School,
Sector-31, Gurugram-122001
Mobile: 9609585858

(Respondent No. 6)

7. Shyam Gupta

Mobile: 9811074785

(Respondent No. 7)

8. Karan Mehra

M 2/31, DLF Phase-2, Gurugram
Mobile: 9871111171

(Respondent No. 8)